

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE
SPSR NELLORE DISTRICT

PRESENT: Sri A.Srinivasa Kumar,
Special Judge for SPE and ACB Cases - cum -
II Additional District and Sessions Judge, Nellore
(FAC) Principal District and Sessions Judge, Nellore

Sub: PUBLIC SERVICES - A.P.J.M.S.S - Certain deputations and
cancellation of deputations in the cadre of process servers -
Orders - Issued.

The undersigned is pleased to pass the following:

ORDER

RCA No.124/2020 DATED 29.12.2020

On administrative grounds, the deputation of Sri P.Mallikarjuna Rao,
Process Server, Principal Junior Civil Judge's Court, Sullurpet to work in
II Additional Judicial Magistrate of I Class Court, Nellore is hereby cancelled.

Sri D.Seshaiah, Process Server, Principal Junior Civil Judge's Court,
Sullurpet at his request is hereby deputed to work in II Additional Judicial
Magistrate of I Class Court, Nellore until further orders.

- N.B: 1. The individuals shall be relieved forthwith.
2. The orders are placed in the Web Site of the Principal District
Court, Nellore <https://districts.ecourts.gov.in/nellore> and the
concerned Presiding Officers are requested to download the
said proceedings and the copy downloaded from the Web Site is
valid for taking further action.

II Additional District Judge, Nellore
(FAC) Principal District Judge,
Nellore.

To
The individuals through their Presiding Officers.

Copies to: -

1. The concerned Judicial Officers.
2. The Stenographer Grade - I, Principal District Court, Nellore.
3. The file/-

DIS NO. 3927
29/12/2020